

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/4544/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Dima Hasao, Haflong .

Dated Guwahati, the 2<sup>nd</sup> December, 2020

Sub:- **Cancellation of casual leave.**

Ref:- Your letter No.DJ/DH/I-1/2068 /Estt, dtd.01.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for cancellation of casual leave on 01.12.2020, has been accepted.

Yours faithfully,

*sdh*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-15/2013(Pt)/4545/A, dated 2.12.2020**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*sdh*

**JT.REGISTRAR (VIGILANCE)**

*sdh*